

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH**  
**ALLAHABAD**

Dated : This the **01<sup>st</sup>** day of **March**, 2019

**Original Application No. 330/00983 of 2011**

**Hon'ble Mr. Justice Bharat Bhushan, Member – J**  
**Hon'ble Ms. Ajanta Dayalan, Member – A**

Sunil Kumar Gautami

.....Applicant

By Adv : Shri M.K. Pandey and Shri D.P. Tripathi

V E R S U S

Union of India and others.

.....Respondents

By Adv: Shri P. Mathur

O R D E R

**By Hon'ble Mr. Justice Bharat Bhushan, Member – J**

List revised. None for the applicant. Shri P.K. Mishra brief holder of Shri P. Mathur, advocate for the respondents is present.

2. No one was present on behalf of the applicant on the previous dates also. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default of the applicant.

(Ajanta Dayalan)  
Member – A

/pc/

(Justice Bharat Bhushan)  
Member – J